

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.35/2001

Monday this the 5th day of February 2001

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

B.H.Sreela,  
Assistant Director (OL)  
Office of the General Manager,  
Telecommunications,  
Bharat Sanchar Nigam Ltd.  
Kottayam.

...Applicant

(By Advocate Mr. CSG Nair)

V.

1. Union of India represented by  
its Secretary,  
Ministry of Telecommunications,  
Sanchar Bhavan,  
New Delhi.
2. The Chairman,  
Bharat Sanchar Nigam Ltd.  
Sanchar Bhavan,  
New Delhi.-1.
3. Chief General Manager,  
Telecommunications,  
Bharat Sanchar Nigam Ltd.  
Trivandrum.
4. Smt.B.Geetha Devi,  
Assistant Director (OL)  
Office of the General Manager,  
Telecommunications,  
Bharat Sanchar Nigam Ltd.  
Trivandrum SSA Trivandrum.

...Respondents

(By Advocate Mr.R.Madanan Pillai (for Rlto3))

The application having been heard on 5.2.2001, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

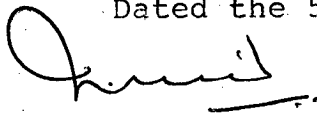
After making submission for quite some time,  
learned counsel for applicant seeks permission to  
withdraw this application with liberty to the

contd....

.2.

applicant to seek appropriate relief in accordance with law. Liberty is granted and the application is closed as withdrawn. No costs.

Dated the 5th day of February, 2001



T.N.T. NAYAR  
ADMINISTRATIVE MEMBER



A.V. HARIDASAN  
VICE CHAIRMAN

S.